

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 48 of 2014

Javed Hussain @ Md. Jawed Hussain and Anr.

... .. **Petitioners**

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

For the Petitioner : Mr. Avishek Prasad, Advocate

For the Opp. Party : Mr. Azeemuddin, A.P.P

06/25.06.2020

1. Learned counsel for the petitioners prays for time to seek instruction and submits that he will argue this case on the next date.
2. Considering the submission made, post this case for final disposal on 02.07.2020.

(Anubha Rawat Choudhary, J.)

Saurav